

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 109/252/HDB/2017
NAME OF THE COMPANY	Satya Solutions Pvt Ltd
NAME OF THE PETITIONER(S)	Satya Solutions Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)		Designation	E-mail & Telephone No.	Signature
MARRENT KUMAR	SANGAM	ADVOCATO	9000666072	Ma
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Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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ORDER

Heard. Mr. Naresh Kumar Sangam, Learned Counsel for Petitioner.

Orders Reserved.

Member (T)

Member (J)

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